

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:36
ANSWERED ON:22.02.2011
THREAT TO VVIP
Chowdhury Shri Adhir Ranjan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware about the threat perceptions on Very Very Important Persons (VVIP) in the country;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any special scheme to provide security cover to VVIP in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Yes, Madam. Security is provided to different VVIPs on the basis of threat assessment report received from the Central Security Agencies. As law and order is a state subject, details of threat received from time to time are shared with the state police authorities and other agencies concerned. The security arrangements for the VVIPs are made in accordance with the detailed instructions/ provisions/guidelines framed from time to time.